

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 1980
TO BE ANSWERED ON 12.12.2024

Implementation of Forest Right Act, 2006

1980 SHRI GULAM ALI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether under Forest Right Act (FRA), 2006, individual and community rights have been bestowed in J&K, if so, the details thereof, district-wise;
- (b) whether any plantation drive has been conducted under CAMPA in J&K in last five years, if so, the details thereof, expenditure and species planted;
- (c) whether Government has conducted any forest protection drive in last five years in J&K, if so, the details of expenditure, compartment-wise; and
- (d) whether J&K Forest Department has provided any employment avenues to forest dwellers/tribals, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

- (a) As reported by the UT of Jammu & Kashmir, the district-wise details of individual and community rights distributed under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 in Jammu & Kashmir are provided in **Annexure**.
- (b) The details of funds under CAMPA utilised in the UT of Jammu & Kashmir during the last five years are given as under:

Sl	Year	Funds utilized (Rs. in crore)	Area treated (in sq. km)	Species Planted
1	2019-20	113.51	66.36	Deodar, Kail, Fir,
2	2020-21	112.61	124.74	Bamboo, Alnus,
3	2021-22	127.74	94.95	Ulmus, Albizia,
4	2022-23	177.43	123.49	Dalbergia sissoo,
5	2023-24	148.29	99.00	Acer, Bauhinea

- (c) As reported by the UT of Jammu & Kashmir, Forest Protection Force having trained personnel has been established for the protection of forests. The forest protection drives are conducted within available budget as per requirement.
- (d) As reported by the UT of Jammu & Kashmir, employment opportunities are being provided to forest dwellers/ tribal communities to improve their livelihoods through various concessions, recognition of community rights and individual rights under Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 and collection of Non Timber Forest Produce through Biodiversity Management Committees and Self Help Groups.

Annexure

Annexure referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 1980 due for answer on 12.12.2024 regarding 'Implementation of Forest Right Act, 2006'

District-wise details of individual and community rights recognized Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 in the UT of Jammu & Kashmir

Sl. No.	District	No. of titles distributed		
		Individual	Community	Total
1	Udhampur	1	13	14
2	Kathua	18	24	42
3	Sambha	0	5	5
4	Jammu	0	44	44
5	Reasi	2	0	2
6	Rajouri	10	2,842	2,852
7	Poonch	1	1,901	1,902
8	Doda	0	51	51
9	Ramban	6	4	10
10	Kishtwar	0	179	179
Total (Jammu)		38	5,157	5,195
1	Anantnag	308	17	325
2	Pulwama	18	3	21
3	Kulgam	0	7	7
4	Shopian	39	181	220
5	Bandipora	0	50	50
6	Budgam	19	162	181
7	Ganderbal	2	3	5
8	Srinagar	0	0	0
9	Baramulla	0	1	1
10	Kupwara	5	10	15
Total (Kashmir)		391	434	825
Grand Total J&K		429	5,591	6,020